

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.14111/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R.; IA No.66514/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.66515/2019-EXEMPTION FROM FILING O.T.; and, IA No.66513/2019-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 29-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected. Four weeks' time is granted to the petitioners to surrender and file proof in respect thereof.

Copy of this order may be given dasti.

(MUKESH NASA)
COURT MASTER

(ANJU DUA)
BRANCH OFFICER